

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 163 of 2023 (SZ)**

Tribunal on its own motion SUO MOTU  
based on the news item in " The New Indian  
Express" Chennai Edition, dt.04.10.2023,  
Under the caption "**Sewage & effluents  
pollute Kadapperi, Periyar Lakes**",  
National Green Tribunal,  
South Zone, Chennai.

...Suo Moto - Applicant

Versus

The Additional Chief Secretary to Govt.  
Public Works Department,  
Chennai and Ors.

...Respondent(s)

REPORT FILED BY THE 4<sup>TH</sup> RESPONDENT

THROUGH  
M/S. GAUTAM S. RAMAN  
COUNSEL FOR 4<sup>TH</sup> RESPONDENT

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

BEFORE THE NATIONAL GREEN TRIBUNAL.  
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S.NO	DATE	DESCRIPTION	PG NO
1.	23.01.2025	Report filed by the 4 <sup>th</sup> Respondent	1

Dated at Chennai on this the 23<sup>rd</sup> day of January, 2025



Counsel for the 4<sup>th</sup> Respondent

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REPORT FILED BY THE 4<sup>th</sup>RESPONDENT

I ,V.Anbarasi, D/o Mr.G.Vedamuni, aged about 57years, working as  
Superintending Engineer (Project)-II,No.1, Pumping Station Road, Chintadripet,  
Chennai- 600 002, do hereby, solemnly affirm and state as follows:-

1. I state that I am working as Superintending Engineer (Project)-II, in the  
4<sup>th</sup>respondent Board and as such, I am well acquainted with the facts of the case  
and I am authorised to swear this affidavit on its behalf of the 4<sup>th</sup>respondent.
2. I submit that the Tribunal on its own motion SUO MOTU based on the news item  
in " The New Indian Express" Chennai Edition,dt.04.10.2023,under the caption  
"Sewage & effluents pollute Kadapperi, PeriyaEri Lakes",
3. I submit that it is alleged in the news report that the groundwater contamination in  
areas surrounding Kadapperi and PeriyaEri lakes is on the rise due to the  
uncontrolled inflow of sewage and industrial effluents into the water bodies.
4. I submit that the Government have accorded administrative approval vide GO  
(Ms) No.80,MA&WS(MS.3) Department., dated 28.05.2009 for "Providing  
Comprehensive Underground Sewerage Scheme to Tambaram Municipality".

  
SUPERINTENDING ENGINEER  
PROJECT-VII  
CHENNAI METROPOLITAN WATER SUPPLY &  
SEWERAGE BOARD  
CHENNAI-600 002.

5. I submit that Kadaperri and Periyar lakes are two largest water bodies in Tambaram Corporation and are being controlled by the Public Works Department (WRD) wing.
6. I submit that the work of "Providing Comprehensive Underground Sewerage Scheme to Tambaram" was taken up as deposit work by CMWSSB under 4 packages.
7. I submit that works under Package I involves Providing UGSS to East Tambaram. Due to administrative reasons the contract was terminated on 30.06.2014. The project was handed over to the then Tambaram Municipality and the works were carried out and completed by present Tambaram Corporation.
8. I submit that Package II is Providing UGSS to West Tambaram and work is carried out by CMWSSB. Gravity sewer main for a length of 85,587m, Road side lift station -10 nos. Main Pumping station -9nos with associated Pumping mains of 10216 m and HSC for overall length of 77188m to approximately 10088 premises are completed under the project. The Project was partially commissioned in 2019 and fully commissioned by September 2023. The Hon'ble Minister for Municipal Administration inaugurated the scheme on 12.09.2023.
9. I submit that CMWSSB has provided House Service Connection from Machine hole to premises only in the road portion and Tambaram Corporation is interconnecting the pipes through internal plumbing work after collecting the relevant charges.
10. I submit that the work of "Designing, providing, constructing, erecting and commissioning of 30 MLD Sewerage Treatment Plant on Sequential Batch Reactor Technology at service road in West Tambaram on DBOT basis including O&M for 5 years under Package III has been awarded to M/s. Sekhardeepak Constructions Ltd. Chennai.86 . Presently sewer is being treated in three SBR tanks and treated effluent disposed to Pappan Channel with onward discharge to Adyar River.

  
SUPERINTENDING ENGINEER  
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11. I submit that works under Package IV involve laying of Pumping mains from East Tambaram to STP. The work was carried out by CMWSSB and completed .

12. I submit that Tambaram Underground Sewerage scheme has been handed over to Tambaram Corporation on 26.03.2023. Now the operation and maintenance are being carried out by Tambaram Corporation. STP is being monitored by CMWSSB. I submit that area covered under package I is 85,478m & Package II is 85,587m the overall extent of coverage being 20.72 km, Package 3 is Sewage Treatment plant and Package 4 is Pumping main from Package I (East Tambaram) to STP .

In the aforesaid circumstances, it is prayed that this Hon'ble Tribunal may be pleased to record the above report of the 4<sup>th</sup> respondent and close the above application in so far as the 4<sup>th</sup> respondent is concerned and thus render justice.

Solemnly affirmed at Chennai,  
this the day of  
2025 and signed his name in my  
presence.



**BEFORE ME:**

**SUPERINTENDING ENGINEER  
PROJECT-VII  
CHENNAI METROPOLITAN WATER SUPPLY &  
SEWERAGE BOARD  
CHENNAI-600 002.  
ADVOCATE, CHENNAI**

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